

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/12/2018

C.P./260/66/2014

S C DAS

O.A./260/862/2014

-V/S-

FOR FURTHER ORDERS

P K MOHAPATRA

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. B.B. Patnaik

Notes of The Registry	Order of The Tribunal
	<p>The applicant has filed this C.P. for noncompliance of the interim order passed by this Tribunal to maintain status quo in respect of the applicant.</p>
	<p>In the meantime, the O.A. is finally dismissed vide order dated 14.08.2015. In view of this, the C.P. has become infructuous since the interim relief merged with the final order of this Tribunal.</p>
	<p>Ld. Counsel for the Respondents submitted that he has filed the show cause on 03.10.2016 and the order is also complied. Accordingly, the C.P. is dropped. Notices discharged.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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